MR. CHAIRMAN: Have'you got the information?

SHRI CHARANJIT CHANANA: As  $fa_r$  as the number of workers is concerned, it  $i_s$  not part of the question. I shall definitely lay this on the Table of the House.

SHRI SUNDER SINGH BHAN-DARI: What about the other part?

उत्पादकों की कठिनाइयों का सवाल है भौर आपको उत्पादकों की संख्या का पता नहीं है?

श्री चरणजीत चानना : इसके लिये ऐसा है कि हम जन उत्पादकों की बान करते हैं और वर्कतं की बात करते हैं ती ये दोनों अलग अलग है और इन दोनों बातों के लिए इन्फारमेशन मैं बता दुंगा, यह सवाल पूछा नहीं गया है।

## Loss of Mandays

\*442. SHRI U. R. KRISHNAN: Will the Minister of LABOUR be pleased to state:

- (a) the number of mandays lost during 1979-80 in the Central sphere, state sphere and in public sector separately due to strike and lockout; and
- (b) the steps taken to reduce the loss of mandays?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) A statement showing the number of mandays lost due to strikes and lockouts during the calender years 1979 and 1980 (January to September) in the Central and State Spheres and in the Public Sector is laid on the Table of the Rajya Sabha.

(b) Industrial relations situation remained under constant watch of the Government. Industrial Relations Machinery both at the Centre and the States continued to make efforts to reduce the loss of mandays through mediation, conciliation adjudication or arbitration as necessary under the existing statutory provisions and/or voluntary arrangements.

## Statement

| Year          |    |       |       |            |         |  | Number of mandays lost<br>(in million) |                 |       |                  |
|---------------|----|-------|-------|------------|---------|--|--|-----------------|-------|------------------|
|               |    |       |       |            | <b></b> |  |  | State<br>sphere | Total | Public<br>sector |
| 1979 (P) .    |    |       |       |            |         |  | 3.17                                   | 40.70           | 43.87 | 7.66*            |
| 1980 (January | to | Septe | mber) | <b>(P)</b> |         |  | 1,12                                   | 8.77            | 9.89  | 1.52#            |

<sup>(</sup>P) = Provisional.

SHRI U. R. KRISHNANf: ..production and other losses suffered during 1979-80 in various public sector industries? Also what is the extent of loss in foreign exchange earnings due to the lock-out and also **the** strike? And how is thi<sub>s</sub> loss going to be made up? What were the defi-

ciencies and what were the measures taken by the Government?

श्री सभापित : ग्रगर ग्राप फिर पूछेंगे तो फिर वही ग्रायेगा । ग्राप फिर क्वेश्चन पूछ रहे हैं उनसे ? SHRI NARAYAN DATT TIWARI: Ves, yes.

tEnglish translation of the supple mentary put in Tamil.

<sup>\*</sup>These figures are included in the total,

MR. CHAIRMAN: May I request you to Put it shortly in English?

SHRi V. GOPALSAMY: Sir, he has already taken your permission.

SHRI U. R. KRISHNAN: There is the Interpreter in the booth. There is interpretation in the English language.

MR. CHAIRMAN: It is true that I gave you permission.

SHRI V. GOPALSAMY: When hon. Members put questions in Hindi, we, Members from the South, are at a loss to know them. Though there is translation, the translation does not convey the true spirit of the question:;. There was discussion among the parties and the Chairman was tthere and it was agreed that Members coming from the South could the allowed to put questions in Tamil....

MR. CHAIRMAN: I have given him permission.

SHRI U. R. KRISHNAN: Let them give the answer in English.

SHRI MANUBHAI PATEL: The question was put in Tamil and it was simultaneously translated. Now, let the Minister answer it.

SHRI R. RAMAKRISHNAN: As the Chief Whip of my Party, I would like to say that when the hon. Prime Minister made the statement the other day in connection with her speech in English at a function arranged for Mr. Brezhnew, she really echoed the feelings of millions of South Indians, including those of not only Tamil Nadu, but Kerala, Karnataka and Andhra Pradesh. She then said that while she was all for propagating Hindi, she was against imposition of Hindi. She was echoing the feelings of about 30 crores of people. The other day when the Minister, Shri Shivaraj Patil, was speaking, he spoke in

English and also in Hindi when the questions were in Hindi. Even the Prime Minister has categorically assured us. Why then this attitude? When the question was asked in Tamil, he can reply in English.

to Questions

MR. CHAIRMAN: I have permitted him to put the question in Tamil.

SHRI U. R. KRISHNAN: I shall again ask the question... (Interruptions).

SHRI B. D. KHOBRAGADE: On a point of order. .. (Interruptions)

SHRi U. R. KRISHNAN: No point of order during Question Hour.

SHRI B. D. KHOBRAGADE: My point is this. Is This facility available only for South India<sub>n</sub> languages, or also for other languages such as Marathi, Bengali, etc? ... (Interruptions)

MR. CHAIRMAN: i have allowed him to put the question in Tamil which is being translated here.

SHRI B. D. KHOBRAGADE: Are questions allowed in all non-Hindi languages? What about Marathi?

MR, CHAIRMAN: Yes; but you should give notice.

SHRI NAGESHWAR PRASAD SHAHI: This has happened only because English has been allowed.

SHRI U. R. KRISHNAN: I am repeating my question. \*Mr. Chairman, the hon. Labour Minister, Vvhile giving his reply, has talked about 1979-80. Mr. Chairman, while answering the Minister stated that the total number of mandays lost is 43.87 (in million) in 1979 and 9. 89 (in million) in 1980 due to lock-out and strikes. I would like to know a<sub>s</sub> to how much the production was affected both in public and private sectors and how much loss the Government had to

\*English translation of the supplementary put in Tamil.

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account of lock-out and. face on strikes?

SHRI NARAYAN DATT T1WARI: Sir, the honourable Member, in his wisdom, has not in his original querry jasked any questions regarding the loss of production. But I have some figures regarding the industrywise loss of mandays. In the sector of agriculture, forestry and fishing, the loss is in 1979; 7,23,000 mandays; in mining and quarrying; 23,48,000 mandays; in manufacture: 3,84,62,000 mandays; in electricity, gas and water: 1,08,000 mandays: in construction: 79,000 mandays; in wholesale and retail and in trade and hotels: restaurants 2,18,000 mandays; in transport, storage and communication: 6,60,000 man-days; in community, social and Personal services; 2.78.000 mandays; and in activities not adequately defined; 4,15,000 mandays.

## श्रीनती रामद्लारी सिन्हा : सवाल हो नहीं उठता ।

fSHRI U. R. KRISHNAN: Sir, I would like to know how much foreign exchange earnings were lost because of strikes and lock-outs and how this loss is going to be made up. What is the extent of loss in foreign exchange and how is it going to be made up?

MR. CHAIRMAN: I think we will pass on to the next question.

SHRi KAEYAN ROY: No, no, Sir. (Interruptions)

SHRI U. R. KRISHNAN: No, no, Sir, (Interruptions) Sir, the question has not been answered.

SHRi M. S. RAMACHANDRAN: Sir, the eight-minute time limit is already over. (Interruptions).

SHRI U. R. KRISHNAN: Due to strikes and lock-outs, what is the foreign exchange loss and how are we going to compensate it?

tEnglish translation of the question put Tamil in

श्रोमतो रामद्लारो सिन्हा : इसके लिये दूसरा सवाल करना चाहिये।

to Questions

श्री रामेश्वर सिंह : जब यहां हिन्दी में अनुवाद हो रहा है, तो मंत्री जी हिंग्दी में उत्तर देना चाहिये, अंग्रेजी में नहीं देना चाहिये...

MR. CHAIRMAN: Yes, Mr. Mehrotra.

SHRI U. R. KRISHNAN: Sir, he has to answer my question. What is the answer for it? I would like to know what the loss in foreign exchange is due to lock-outs and strikes and how the Government is going to compensate it. This is a very simple question.

SHRi NARAYAN DATT TIWARI: Sir, this is entirely a separate question and the honourable Member will agree with me that the original juestion does not cover the foreign exchange loss.

MR. CHAIRMAN: Yes. This is not covered by this question and so, it cannot be answered. Yes, Mr. Mehrotra.

श्री प्रकाश मेहरोल्ला: मान्यवर, क्या यह सही नहीं है कि प्रत्येक इण्डस्ट्री में नंबर ग्राफ युनियन्स बहुत बढ जाने के कारण लाक ग्राउट्स ग्रौर स्ट्राइक्स बढ़ गये हैं? यदि यह सही है, तो क्या सरकार कोई कदम उठा रही है कि जिससे प्रत्येक इण्डस्ट्री में जो युनियन्स हैं उनको कम करें?

श्रीमती रामदूलारी सिन्हा: सभापति महोदय, जैसा कि सुझाव सरकार ने टेबल पर रखे स्टेटमेन्ट में रखा गया है, उसके अनुसार इस साल तो स्ट्राइक्स और लाक आउट्स की संख्या इतनी कम हो गई है कि मैन डेज लास्ट 9.89 मिलियन गर आ गया है। लेकिन जहां तक माननीय सदस्य ने प्रश्न किया है कि यूनियनों की भरमार हो रही है, तो वह बात सही है।

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श्री प्रकाश मेहरोता : भरमार हो रही है, तो उसको कम करने के लिये सरकार क्या कदम उठा रही है? ईन्होंने खुद माना कि भरमारहो रही है, तो मेरा प्रका यह था कि इनको कम करने के लियेक्या कदम उठाये जा रहे हैं?

श्री सम्रापित : कानून तो बने हुए हैं।

श्री नारायण दत्त तिवारी: यूनियन बने या न बने, यह मजदूरों का अधिकार है। उन्हें यह पूरा अधिकार है कि वे ट्रेड यूनियन एक्ट के अन्तर्गत अपनी यूनि-यनें बना सकें। लेकिन यह शासन का प्रयास है कि कोई इस प्रकार की कोशिश की जाये जिससे यूनियनों की अधिक संख्या होने से हड़तालों की संख्या अधिक न बढ़े।

इसके लिये लेबर मिनिस्टर्ज कान्फ्रेन्स में विचार किया गया कि स्ट्राइक बैलेट से दो तिहाई अगर मजदूर स्ट्राइक की बात करते हैं, तभी लीगन स्ट्राइक मानी जाये। यह भी सुझाव दिया गया है। इन सुझावों पर शासन विचार कर रहा है, लेकिन हम बाध्य नहीं कर सकते कानून से कि मजदूर अपनी यूनियन एक से अधिक न बना सकें।

MR. CHAIRMAN: Last question. Mr. Dhatae.

SHRi SHRIDHAR WASUDEO DHABE: Sir, the Minister says in the statement that there is reduction of mandays lost during this year, though still some more days are to go. In Air-India, a strike took place. No negotiations were held because they were on strike. May I know, if any guidelines are issued when notice is given of strike? The experience is that they do not call them for negotiations. Are any preventive steps taken

for negotiating with the Unions about their grievances?

SHRI NARAYAN DUTT TIWARI: The situation differs from industry to industry, plant to plant. If in any industry there are recognized unions, the industry concerned or the plant concerned or the management concerned has to negotiate with the recognized unions unaer the established parameters or under the established agreement that is enforceable or enforced in that particular plant or industry. It is difficult for me to answer any question directly regarding Air-India at this moment.

MR. CHAIRMAN: Next question.

## Organisations of political nature under Foreign Contribution Act, 1976

- \*443. SHRI SYED SHAHABUDDIN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Government have recently specified 35 organisations as 'organisation of a political nature, not being a political party' by an order undert the Foreign Contribution Act, 1976;
- (b) if so, what are their names with activities and ideology, and the names of political parties with which they are associated;
- (c) what are the numbers and dates of orders passed since the Act came into force together with the organisations affected; and
- (d) whether the orders were subsequently rescinded or modified in any respect?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRT YOGENDRA MAKWANA): (a) Yes, Sr.

(b) Under section 5(1)  $_{0f}$  the Foreign Contribution (Regulation) Act, 1976 "organisation of a political nature not being a political party",